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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

CORRIGENDUM

New Delhi,
the 2nd March, 2017

Subject: Corrigendum to Notification No. 40/2015-2020 dated 23.02.2017.

In the English version of Notification No. 40/2015-2020 dated 23.02.2017, the words '**availed and Gems**' in the sixth line, second sentence of amended Paragraph 4.34(i) of Foreign Trade Policy 2015-20 shall be read as '**availed and/ or Gems**'.



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